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Title: The Minister of State in the Ministry of Power laid a statement regarding status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Energy on Demands for Grants (2011-12), pertaining to the Ministry of Power.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): I beg to lay a statement on the present status of implementation of recommendations contained in the 19th Report of Parliamentary Standing Committee on Energy in pursuance of Direction 73A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin Part-II, dated 1st September 2004.

The 19th Report is related to 'Demands for Grants of the Ministry of Power for the year 2011-12'. It has 13 recommendations, all of which have been accepted by the Government.

The present status of implementation of the various recommendations made by the Committee in the said Report is indicated in the Annexure to my statement, which is being laid on the Table of the House. I would not like to take the valuable time of the House by reading out all the contents of this Annexure. I would request that this may be considered as read.

...(Interruptions)
